

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 9<sup>th</sup> August, 2019

Limited Departmental Competitive Examination in accordance with the provisions of the Tripura Judicial Service Rules, 2003 (as amended) will be held in the High Court on 17.08.2019 and 18.08.2019 for filling up 02(two) vacancies out of 03(three) vacancies in Grade-I of Tripura Judicial Service under Limited Departmental Competitive Examination quota simultaneously with the direct recruitment examination which is also scheduled for 17.08.2019 and 18.08.2019. The following Judicial Officers in Grade-II of Tripura Judicial Service may appear in the said examination for consideration of their promotion to Grade-I of Tripura Judicial Service under the said quota.

Sl. No.	Name of the Officers along with designation
1.	<b>Shri A. Debnath</b> , DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala
2.	<b>Smti. S. Mukherjee</b> , Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala.

Written Test will be held in accordance with the following syllabus:

**Paper – I :** - One paper of 100 marks (duration not less than 2 hours) to test the General Knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.

**Paper – II :** - One paper of 100 marks (duration not less than 2 hours) regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.

**Paper – III :** - One paper of 100 marks (duration not less than two hours) – Consisting of Judgment writing (Paper Book to be supplied) – Legal theories on jurisprudence, provision of the Constitution of India.

**NOTE: (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answer in Paper-II and III)**

**INTERVIEW:- VIVA VOCE - 50 marks**

**BY ORDER**

Sd/-

(S.G.CHATTOPADHYAY )  
REGISTRAR GENERAL

No.F.11(14)-HC/93-19/13357-70

Dated, Agartala, the 9<sup>th</sup> August, 2019

Copy to: -

1. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.

2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala. He is requested to circulate the same to the concerned Officer of his department.
5. The District & Sessions Judges, West Tripura Judicial District, Agartala. He is requested to circulate the same to the concerned Judicial Officer of his judgeship.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala. He is requested to make sitting arrangements of the candidates for the examination in the High Court.
10. The Deputy Registrar (Admn.), High Court of Tripura, Agartala.
11. **Shri A. Debnath**, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala to appear in the said examination. Call letter has been enclosed. *(By hand)*
12. **Smt. S. Mukherjee**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala to appear in the said examination. Call letter has been enclosed. *(By hand)*
13. The System Analyst, High Court of Tripura, Agartala with a direction to upload the same in the official Website of the High Court.
14. File No. No.F.11 (4)-HC/93-19 & 11(2)(a)-HC/95-19.

  
**REGISTRAR GENERAL**